GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3239 ANSWERED ON:11.02.2014 SUBMISSION OF PROPERTY RETURNS Azad Shri Kirti (Jha)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per conduct rules, every Gazetted officer of Delhi Police has to submit his/her property returns on a periodic basis;
- (b) if so, whether some officers of Delhi Police have not submitted updated information about their/family's assets;
- (c) if so, the details thereof and the action taken against them during each of the last three years and the current year, rank-wise;
- (d) the details of officers of Delhi Police who have cases of disproportionate assets along with the action taken by the Government against them during the said period;
- (e) whether the Government has setup any monitoring mechanism to take note of sudden increase in wealth/properties of such officers; and
- (f) if so, the details thereof along withthe steps taken by the Government to ensure timely submission of property returns by every police officer in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) Yes, Madam. Annual Property Returns are required to be submitted by the Gazetted Officers of Delhi Police every year as on 31st of December by 31st January of the succeeding year.
- (b) & (c) As far as IPS Officers are concerned, all officers have submitted Annual Property Returns. As far as DANIPS officers are concerned, instructions have been issued to all Union Territories to examine Annual Property Returns submitted by the DANIPS Officers.
- (d) During the last three years one officer has been found to be holding assets disproportionate to his known sources. A case under Prevention of Corruption Act is registered against him.
- (e) to (f) Property Returns submitted by officers are scrutinized and further action taken as per rules. Non-submission of APAR attracts indication in the Annual Performance Appraisal Reports. All officers are sensitized from time to time to submit Annual Property Return.